

Phone: +91-11-41752340, 45603795 +91-11-45603739, 43559586

E-mail: barcouncliofdelhl@rediffmail.com

Web. : www.delhibarcouncil.com

दिल्ली विधिज्ञ परिषद BAR COUNCIL OF DELHI

fatutory Body Constituted under the Advocates Act, 1961) 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110 049

0/Gen/SF/2024

Dated 20.11.2024

## NOTIFICATION

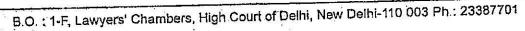
It is hereby notified for general information that pursuant to the order dated 18.10.2024 passed by the Disciplinary Committee of Bar Council of Delhi, Mr. Keshav Yadav (Enrolment No. D/3123/2012), R/o 362, Krishna Gali No.10, Adarsh Mohalla, Maujpur, Delhi-110053, has been suspended from practicing as an Advocate in or before any Court of Law for a period of 07 (Seven) months from the date of this notification i.e. w.e.f. 20th November, 2024 as he has been found guilty of committing "other misconduct".

This has emanated from the complaint No.276/2023 titled Ms. Aarti Verma, Advocate Vs. Keshav Yadav, Advocate.

> Col. Arun Sharma (Retd.) Secretary

## Copy forwarded for information to:

- The Ist Additional Solicitor General of India, Supreme Court of India, New Delhi
- The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi 2.
- The Secretaries of All Bar Associations, Delhi
- The Secretaries of All State Bar Councils
- The Registrar, Supreme Court of India, New Delhi 5.
- The Registrar General, High Court of Delhi, New Delhi 6.
- The Registrar Generals, All High Courts in India 7.
- The District & Sessions Judge, Tis Hazari Courts, Delhi
- 9. The District Judges in all 7 Districts of Delhi
- 10. The District Magistrates in all 9 Districts of Delhi
- 11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
- 12. Ms. Aarti Verma, Advocate, R/o H.No.1/224, Double Storey, New Seelampur, Delhi-110032.
- 13. Mr. Keshav Yadav, R/o 362, Krishna Gali No.10, Adarsh Mohalla, Maujpur, Delhi- 110053, with a direction to surrender the original enrolment certificate and Identity Card of Bar Council of Delhi, with immediate effect.



Sub:- Notification regarding suspension from practice as an Advocate in any Court of Law.

Forwarded a copy of the Notification bearing Ref No. 610/Gen/SF/2024, dated 21/11/2024, received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to:-

- 1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
- 2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
- 3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
- 4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
  - 5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
- 6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.

(RANNOER BEDI)

Officer In-Charge, General Branch, (C), District Judge, (Commercial Court),

Tis Hazari Courts Delhi.

Encl. As above

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